

of Delhi University as framed by the University authorities have caused great resentment among such teachers as have come to join Delhi University after serving elsewhere;

(b) whether these Rules allow the counting of temporary service, part-time service and service as Assistant Lecturers towards seniority so as to debar even those outsiders who joined on regular basis, for the appointment to these selection grade posts?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF S NURUL HASAN)

(a) According to Delhi University, it is not correct to say that the rules of the University regarding placement of the teachers of Colleges in the Selection Grade have caused great resentment. Only one such complaint has been received by the University so far.

(b) According to these rules, the following categories of teachers in the Colleges are eligible for consideration for placement in the Selection Grade —

Teachers with a Doctoral degree or equivalent published work and at least 5 years' experience of teaching degree classes, of which three years should have been in the Delhi University

OR

Teachers with at least 10 years' experience of teaching degree classes, of which five years should have been in the Delhi University.

OR

All those teachers who have reached the maximum of the Lecturer's grade, viz., Rs. 950.

After recommendations have been made in all departments for Selection Grade in a College, the Selection Grade posts available in the College shall be filled up by the Governing

Body of the College concerned in the following manner—

(i) Those who have reached the maximum in the Lecturer's Grade, namely, Rs 950, will be given priority over the other candidates and they will be placed in the Selection Grade in order of seniority determined on the basis of their total length of service in the University

(ii) The remaining posts available shall be filled up strictly on the basis of seniority taking into account the total length of service of the teachers concerned in the University

(iii) When two or more teachers having equal length of service in the University have been cleared by the respective Selection Committees and only one of them can be placed in the Selection Grade in view of the number of available posts the placement in the Selection Grade be determined on the basis of the date of birth of the incumbents concerned, i.e., the person born earlier will be placed in the Selection Grade.

(iv) In reckoning the seniority of a teacher in the Delhi University, the service rendered by him/her as Assistant Lecturer or part-time Teacher would be taken into account, provided the teacher had no break in service

Central Assistance for Zones in States for Housing Schemes

7387, SHRI C M SINHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Central Government have made certain Zones in the various States which are getting

financial assistance from the Central Government for Housing Schemes; and

(b) if so, the particulars thereof, State-wise, and the amount of money granted by the Central Government to the State of Orissa during this year?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) and (b). Block Central assistance which is being given to the State Governments for all State Sector programmes (including Housing) during the Fourth Five Year Plan is not tied to any specific Zone in the States.

Financial assistance is granted to the State Governments under the central sector schemes specifically for provision of house-sites to landless workers in rural areas and under the Subsidised Housing Scheme for Plantation Workers. In those Schemes also no particular zones in the States have been prescribed for grant of financial assistance. During the current financial year so far, Rs. 8.40 lakhs have been sanctioned to the Government of Orissa under the first Scheme. There are no plantations in Orissa.

दिल्ली में सफाई कर्मचारियों की हड़ताल के कारण महामारी फैलना,

392. श्री ईश्वर चौधरी: क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में सफाई कर्मचारियों की हड़ताल के कारण महामारियाँ फैलनी शुरू हो गई हैं; और

(ख) इस हड़ताल को समाप्त करने और बीमारियों को रोकथाम के लिये सरकार क्या कदम उठा रही है ?

निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मंत्री (श्री जगदीश चंद्र शर्मा) : (क) जी नहीं ।

(ख) सफाई कर्मचारियों के अनिर्णीत मांगों को निर्णय के लिये औद्योगिक न्यायाधिकरण के पास भेज दिया गया है । नगर निगम शहर में सफाई का न्यूनतम स्तर बनाये रखने के लिये कदम उठा रहा है । निगम ने सफाई कर्मचारियों से पुनः काम पर लौट आने की भी अपील की है ।

Selection of Staff for National Health Scheme for Rural Areas

*394. SHRI RAJDEO SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the National Health Scheme for Rural areas evolved recently has been accepted by the State Governments;

(b) if so, the categories of staff selected for the purpose of training under the scheme; and

(c) the justification for the same?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) to (c). A draft Health Scheme for Rural Areas prepared by the Health Ministry and the comments received from some of the State Governments thereon were discussed at a meeting with the State Health Ministers on the 2nd November, 1972. It was decided that the Scheme should be reformulated taking into account the different needs of and conditions obtaining in the States and on the basis of the views expressed by the State Governments. Under the revised Scheme, the State Governments will have the choice to decide whether to employ doctors of M.B.B.S./Indigenous Systems of Medicine/Practitioners of Integrated Systems of Medicine/Para medical personnel to suit local conditions and depending on the availability of different categories of personnel.